COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 344 OF 2016

Dated: 14th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NLC India Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Manu Seshadri

Mr. Samarth Chowdhary for R.1

Mr. S. Vallinayagam for R.2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>28.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk